

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 25.08.2021 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 299 of 2021	Dnyaneshwar Krishnaji Takalkar & Ors. Vs. B. D. Impex Pvt. Ltd.	Vijay Kumar	Avinash R. Khanelkar-R-2, 3 & 5

### **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 615 of 2021	Department of Sales Tax Through Deputy Commissioner of Sales Tax. Vs. Rajat Mukharjee Resolution Professional for AVK Automall Pvt. Ltd. & Anr.	Lakshmi Shree P	
<b>3.</b>	Comp. App. (AT) (Ins) No. 633 of 2021	Sumat kumar Gupta Resolution Professional M/S International Mega Food Park Ltd. Vs. Ajay Yadav and Lata Yadav	Rajesh Thukral	
<b>4.</b>	Comp. App. (AT) (Ins) No. 635 of 2021	Pap Chem (India) Pvt. Ltd. Vs. Millenium Papers Pvt. Ltd.	Inder Pahuja	
<b>5.</b>	Comp. App. (AT) (Ins) No. 636 of 2021	Tarun Dutt Vs. Maxworth Infrastructure Pvt. Ltd. & Ors.	Anuj Singh	
<b>6.</b>	Comp. App. (AT) (Ins) No. 639 of 2021	Manish Tushir Vs. Maxworth Infrastructure Pvt. Ltd. & Ors.	Anuj Singh	
<b>7.</b>	Comp. App. (AT) (Ins) No. 645 of 2021	Larsen & Toubro Ltd. Vs. Puma Realtors Pvt. Ltd. & Ors.	Anand Shankar Jha	

8.	Comp. App. (AT) (Ins) No. 647 of 2021	Kapil Wadhawan Vs. Administrator of Dewan Housing Finance Corporation Ltd. & Anr.	Mahesh Agarwal	
9.	Comp. App. (AT) (Ins) No. 649 of 2021	Asset Reconstruction Company (India) Ltd. Vs. Prabhu Hira Ice & Cold Storage Ltd.	Smriti Churiwal	

**For Hearing**

10.	Comp. App. (AT) (Ins) No. 293 of 2020 <b>Part Heard</b>	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr. <b>With</b>	Ranjan Kumar Pandey	Viren Sharma Viren Sharma Abhishek Anand-R1 Aaditya Pande Rahul Chitnis-R2
11.	Comp. App. (AT) (Ins) No. 301 of 2020 <b>Part Heard</b>	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors. <b>With</b>	Aaditya Pande	Abhishek Anand
12.	Comp. App. (AT) (Ins) No. 574 of 2020 <b>Part Heard</b>	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors. <b>With</b>	Sandeep Bisht	Aparna Athota-R1 Rahul Chitnis-R2 & R3 Manmadharao-R4
13.	Comp. App. (AT) (Ins) No. 575 of 2020 <b>Part Heard</b>	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors. <b>With</b>	Anuj Tiwari	Shyam Kapadia Rahul Chitnis-R5 & R6 Mahesh Surekha-IRP Madhur Mahajan
14.	Comp. App. (AT) (Ins) No. 611 of 2020 <b>Part Heard</b>	Competent Authority and Deputy Collector (NSEL) Vs. Sisir Kumar Appikatla Interim Resolution Professional Metkore Alloys Industries Ltd. & Ors. <b>With</b>	Aaditya Pande	Anuj Tiwari-R1 Aparna Athota-R1 Manmadharao-R4
15.	Comp. App. (AT) (Ins) No. 764 of 2020 <b>Part Heard</b>	Sub Divisional Officer, Sub Division Nashik, District Nashik Vs. Mahesh Sureka Resolution Professional of Phadnis Resorts & Spa India Ltd. & Ors.	Aaditya Pande	Saurabh Pandya Madhur Mahajan- IRP Anuj Tiwari-R4 & R5

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By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar